

Regarding issues pertaining to land acquisition for Vizhinjam-Navaikkulam Outer Ring Road project in Kerala-laid

ADV. ADOOR PRAKASH (ATTINGAL): I would like to draw the attention of the Government towards issue of land acquisition of Vizhinjam - Navaikkulam Outer Ring Road project in Kerala. National Highway Authority of India had already started the works of land acquisition for this project. The land owners whose property and land had been earmarked for the project have already handed over the documents and are waiting for compensation. But the inordinate delay in providing compensation is causing difficulties to the land owners. Hundreds of families are facing problem as they are unable to sell their land and cannot avail bank loans. Those who have given advance for the purchase of other land and house are under the risk of losing their money. The project is getting delayed over a decision on cost sharing between centre and the state. I request the Union Government to bear the entire cost of this project and implement it as a central project. It is necessary to take immediate measures to avoid the delay and help the land owners from this crisis situation. I request the Government to take necessary action to resolve the issues and execution of this project at the earliest.